

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 97 OF 2017 &
IA NO. 158 OF 2017**

Dated: 17th May, 2019

In the matter of :

Mangalore Minerals Pvt. Ltd.

...Applicant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ...Respondent(s)

ORDER

The Bench did not assemble today.

As agreed by the parties, list the matter on **02.08.2019.**

Court Master/PA

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